

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 146 of 2012

Dated : 8th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh Mini Steel Plant Association ... Appellant(s)
Versus

Chhattisgarh State Electricity ...Respondent(s)
Regulatory Commission & Ors.

Counsel for the Appellant (s) : Mr. Chinmoy Pradip Sharma
Mr. Sayan Ray
Mr. Sharad Sharma

Counsel for the Respondent (s) : Ms. Swapna Seshadri for R-1
Mr. K. Gopal Choudhary
Mr. A. Bhatnagar (Rep) for R-2

ORDER

Post the matter on **14.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js